

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR
BENCH, JABALPUR

Original Application No. 63 of 2005

Jabalpur, this the 5th day of April, 2006

Hon'ble Shri Justice M.A. Khan, Vice Chairman
Hon'ble Dr. G.C. Srivastava, Vice Chairman

Surendra Narayan Sharma,
S/o. Shri Ramlalji Sharma,
Date of birth 24.12.1951, Designation :
Deputy Secretary, Social Justice
Department, Mantralaya, R/o. F-90/43,
Tulsi Nagar, Bhopal (MP). **Applicant**

(By Advocate – Shri S. Paul)

V e r s u s

1. Union Public Service Commission,
Through its Secretary, Dhoulpur House,
Lodhi Road, New Delhi.
2. Union of India, Through its
Secretary, Ministry of Personnel,
Public Grievances & Pension,
(Department of Personnel & Training),
North Block, New Delhi.
3. State of Madhya Pradesh,
Through its Principal Secretary,
General Administration Department,
Mantralaya, Bhopal. **Respondents**

(By Advocate – Shri S.P. Singh for respondent No. 1, Shri S.A.
Dharmadhikari for respondent No. 2 and none for
other respondents)

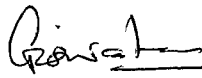
O R D E R (Oral)

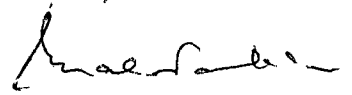
By Justice M.A. Khan, Vice Chairman –

The learned counsel for the applicant has submitted that as per the instructions of the applicant the respondents have already granted the relief to the applicant, as prayed for in the present OA, and the

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present OA may be disposed of as having become infructuous. Accordingly, the present OA is dismissed as having become infructuous. Parties to bear their own costs.



(Dr. G.C. Srivastava)
Vice Chairman



(M.A. Khan)
Vice Chairman

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पृष्ठंकन सं ओ/व्या.....जबलपुर, दि.....
प तिलि वि
(1) सदिय, उप.....जबलपुर
(2) कार्यवाही सं.....कार्यसल
(3) प्रत्यक्षी हो,कार्यसल
(4) उद्योगाल, कोषाल,
सूचना एवं आवश्यक दस्तावेजी हस्त

उप रक्षिद्वार

 DN 2038
S.P. Singh DN 2038
S.D. Sharma DN 2038
S.D. Sharma DN 2038
S.D. Sharma DN 2038


24.4.06